

ITEM NO.36

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4821/2014

(From the judgement and order dated 16/01/2014 in WC No.58754/2013 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

ANOOB & ORS

Petitioner(s)

VERSUS

ADDL. COMM. SAHARANPUR DIV. & ORS

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief
)

Date: 28/02/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s)

Mr. S.R. Singh, Sr. Adv.
Mr. Avnish Singh, Adv.
Ms. Sunita Pandit, Adv.
Mr. Ram Shiromani, Adv.
Mr. Ujjawal Pandey, Adv.
Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

[Neeta]
Sr. P.A.

[Usha Sharma]
Court Master